GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1526 ANSWERED ON 12/12/2023

STATUS OF RCPLWEA

1526. SHRI T.N. PRATHAPAN: DR. AMAR SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the status of implementation of Road Connectivity Project for Left Wing Extremism Affected Areas (RCPLWEA), Statewise;
- (b) whether the Government is aware that the work has exceeded the initially allocated deadline and if so, the revised deadline and targets, if any; and
- (c) the measures taken by the Government to ensure that States adhere to the revised deadline?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) The State-wise details of implementation of Road Connectivity Project for Left Wing Extremism Affected Areas (RCPLWEA) is given at Annexure.

(b) The timeline for completion of RCPLWEA was March, 2023. However, based on the requests received from State Governments, the timeline has been extended to March 2024. States have been advised to complete all projects under RCPLWEA by March, 2024.

(c) This Ministry has taken a number of initiatives to ensure that States may able to complete all the sanctioned works within the prescribed time-line. The programme is regularly monitored by way of Regional Review Meetings (RRMs), Performance Review Committee (PRC) Meetings and Pre-Empowered/ Empowered Committee Meetings with the States. In addition to this, special review meetings/ monthly review meetings are also held at the level of Secretary/ Additional Secretary/Joint Secretary, Ministry of Rural Development with Chief Secretaries/Additional Chief Secretaries/Principal Secretaries/ Chief **Executive Officer - State Rural Roads Development Agencies (SRRDAs)** of the States. Necessary hand-holding of the States is also conducted by means of trainings, seminar/conferences and Inter-departmental meetings etc. Further, implementation of all sanctioned works is also monitored through Online Management, Monitoring and Accounting System (OMMAS) on a real time basis to ensure that the physical and financial progress is in line with the overall targets given to States.

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(Road length in km)

Annexure referred to in part (a) of Lok Sabha Unstarred Question No. 1526 for 12.12.2023

State-wise details of implementation of Road Connectivity Project for
Left Wing Extremism Affected Areas (as on 06.12.2023)

(Koad length in Kin)										
Sr.	State Name	Sanctioned			Completed			Balance		
No.		No. of roads	Road Length	Bridges	No. of roads	Road Length	Bridges	No. of roads	Road Length*	Bridges
1	Andhra	194	1,558	45	137	1,085	19	57	450	
	Pradesh									26
2	Bihar	153	1,981	82	115	1,757	61	38	195	21
3	Chhattisgarh	386	3,094	88	236	2,003	20	150	1,073	68
4	Jharkhand	303	2,408	207	145	1,710	88	158	696	119
5	Madhya	37	346	46	3	58	14	34	287	
	Pradesh									32
6	Maharashtra	46	620	112	31	434	89	15	186	23
7	Odisha	52	529	2	37	436	0	15	89	2
8	Telangana	146	1,024	112	5	381	24	141	642	88
9	Uttar	25	541	11	20	405	4	5	136	
	Pradesh									7
Total		1,342	12,100	705	729	8,269	319	613	3,755	386

Note-The balance road length is less than the difference of sanctioned and completed length due to reduction in curve length, change in alignment, construction of part length by other agencies, etc.